

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5947  
ANSWERED ON:29.04.2015  
CHIEF VIGILANCE OFFICERS  
Hansdak Shri Vijay Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) the details of organisations under the administrative control of Department of Personnel and Training functioning without full time Central Vigilance Officers (CVOs); and

(b) the action taken by the Government to appoint full time CVOs to ensure financial transparency, accountability and to strengthen vigilance mechanism?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) and (b): The organizations having part-time CVOs, whose administrative works are being handled by Department of Personnel and Training are:

1. Staff Selection Commission (S.S.C),
2. Central Information Commission (C.I.C),
3. Lal Bahadur Shastri National Academy of Administration (L.B.S.N.A.A),
4. Central Administrative Tribunal (C.A.T), and
5. Central Bureau of Investigation (C.B.I).

Full time CVOs are appointed on the basis of quantum of work-load of particular organizations in consultation with CVC, on receipt of such proposals from the organization concerned.

This Department appoints full time CVOs in Central Public Sector Enterprises (CPSEs)/Public Sector Undertakings (PSUs) according to the procedures and guidelines laid down in O.M. No. 372/8/99-AVD-III dated 18th January, 2001. For selection of full time CVOs, regular and periodical meetings are held under the chairmanship of Secretary (Personnel) for drawing panel from which such full time CVOs in Central Public Sector Enterprises (CPSEs) are appointed.

To ensure absolute accountability and transparency for appointment of CVOs, the concurrence of CVC is invariably taken for individual officers before placing them in the offer list of CVOs. In order to ensure financial transparency, accountability and to strengthen vigilance mechanism, Department of Personnel and Training (DoPT) has appointed CVOs in 139 Organisations/Central Public Sector Enterprises (CPSEs) as on date.